

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 104, 105 & 106 of 2012

Dated : 19th July, 2013

Tata Power Company Ltd.

... Appellant(s)

Versus

M.E.R.C

... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **19.08.2013.**

COURT MASTER